

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 646 of 2019**

**IN THE MATTER OF:**

**Punjab National Bank**

**...Appellant**

**Versus**

**K. Periyasamy & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Rajesh Kumar, Ms. Khushboo Agarwal and Mr. Vibhu Sharma, Advocates**

**For Respondents: Mr. T.R. Sundaram, Advocate  
Mr. T. Manivannan, Advocate for RP**

**O R D E R**

**09.08.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal on **30<sup>th</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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